

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

**ITEM No. 202
(IB)-723(PB)/2019**

IN THE MATTER OF:

M/s. Dewpoint Services Consultants LLP Applicant/petitioner
v.
Three C Properties Pvt Ltd. Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 21.08.2019

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Petitioner(s) : Mr. Apoorv Jain, Adv.
For the Respondent : Mr. Rajnish Sinha, Mr. Nikhil Jain & Ms. Shreya
Kohli, Adv.

ORDER

For order see, CP. No. (IB)-1718(PB)/2018.

21.08.2019
Ritu Sharma